

### Affect of increase in Urea Price on Fertilizers Consumption

9467. PROF. MADHU DANDAVATE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the increase in the price of urea by Rs. 350 per tonne has adversely affected the consumption of fertilizers;

(b) if so, what has been the fall in utilisation of fertilizers; and

(c) what has been the consequent effect on the production of food grains?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN): (a) and (b) The fertiliser consumption in 1981-82 is estimated at Rs. 61.3 lakh tonnes of nutrients showing an increase of about 11.15 per cent over 1980-81.

(c) Question does not arise.

### Allegations of Corruptions against Class I Officer

9468. SHRI R.P. YADAV: Will the Minister of IRRIGATION be pleased to state:

(a) what is the normal procedure adopted for processing the allegations of corruption against the Class I Officers;

(b) how many such complaints/allegations have been received against Directors working in the Central Water Commission during the last two years; and

(c) what are the nature of the allegations and what action has been taken against each of these allegations?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) According to the procedure as laid down by the Department of Personnel and Administrative Reforms, investigations are made departmentally by Vigilance Officers or by the Central Bureau of Investigation on all complaints in which there is an allegation of corruption or improper motive or if the alleged facts *prima-facie* in-

dicate an element or potentially of vigilance angle. The procedure also envisages suitable action being taken against complainant for making a false complaint in case he fails to substantiate the allegations when required to do so or the complaint is found to be malicious, vexatious or unfounded.

(b) and (c) During the last two years, three such complaints were received against Directors of the Central Water Commission in which allegation of corruption were levelled. Out of these three cases one has already been closed with the approval of the Central Vigilance Commission, another is under investigation in the Central Water Commission and the third case is still under consideration.

### Proposal to Ban Import of Pulses

9469. SHRI B. V. DESAI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are considering banning of import of pulses which are now handed through the National Agricultural Cooperative Marketing Federation;

(b) if so, whether this is the cause of the fall in price of gram in the country;

(c) whether it is also a fact that Food Corporation of India and the National Cooperative Consumers Federation have already asked to intervene in the marketing and undertake projects to boost the price level;

(d) whether it is also a fact that the Ministry is seriously concerned over the falling prices of gram especially in M. P. markets; and

(e) if so, by what time the final decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN): (a) and (b). During 1982-83, the import of pulses is allowed under Open General Licence by all persons. In view of the reported fall in prices of gram during the current mar-

keting season there is a proposal to ban the import of pulses especially chick peas'.

(c) to (e). The Government have asked that a quantity of 40000 M. Tonnes of gram should be purchased by different co-operative and public sector agencies in Madhya Pradesh during the current marketing season to stabilise the prices of gram.

#### Allotment of Edible Oil to Maharashtra

9470. SHRIMATI PRAKASH CHOUHDARI: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Maharashtra State have communicated the Centre about the monthly requirement of edible oils; and

(b) the allotment of edible oils made by the Centre for the period January to March, 1982?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) Yes, Sir.

(b) During January to March 1982, allocations of imported edible oils to Maharashtra were as follows:—

	Palmolien	RBD Palm oil
January, 82	. 3200 tonnes	231 tonnes
February, 82	. 3200 tonnes	231 tonnes
March, 82	. 3200 tonnes	231 tonnes

#### Slums Improvement in States

9471. SHRI K. MALLANNA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the names of States which have spent Funds allocated by the Centre for improvement of slums during the period from 1979 to 1981; and

(b) the names of the State Governments which did not utilise the full amount allocated by Central Government during the above period?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). Slum improvement is a subject in the States Sector and funds are provided for it in the State plan under the Minimum Needs Programme. Therefore, the question of utilisation of the Central Funds by the State Governments for Slum Improvement does not arise.

#### Erection of barriers between "YZ" and "Z" Blocks in Sarojini Nagar, New Delhi

9472. SHRI UMA KANT MISHRA: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 4048 on 14 September, 1981 regarding the use of by-lanes as thoroughfare in YZ and Z blocks in Sarojini Nagar and state:

(a) the progress made of erection of permanent barriers in between the by-lanes of type 'D' quarter Nos. YZ 27 and 29 and Z11 and 13 in Sarojini Nagar;

(b) whether the Residents Welfare Association of Type "D" quarters had also requested the Executive Engineer, "G" Division and Assistant Engineer; Sarojini Nagar Enquiry Office in September, 1981 for providing permanent everlasting barriers preventing the misuse of by-lanes as thoroughfare; and

(c) since temporary barriers erected by CPWD Enquiry Office in November, 1981 did not last even for one week, whether permanent steel or concrete barriers will be provided there?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Permanent barriers were provided in October, 1981.

(b) Yes, Sir.